

(ii) Review by Government on the working of the Corporation.

(2) A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-907/77 for (1) and (2)].

II. A copy (in English and Hindi) of the Annual Report of the Development Council for Machine Tools for the year 1976-77, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-902/77]

**I. Report and Accounts (1975-76) of the National Institute of Design, Ahmedabad**

**II. Report and Accounts (v975-76) of the National Productivity Council, New Delhi and the Auditors' Report on the Accounts**

SHRI GEORGE FERNANDES: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Fifteenth Annual Report and Accounts of the National Institute of Design, Ahmedabad, for the year 1975-76. [Placed in Library. See No. LT-903/77]

(ii) Annual Report and Accounts of the National Productivity Council, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-904/77]

**The Cement (Quality Control) Amendment Order 1977 and related paper**

SHRI GEORGE FERNANDES: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S.O. No. 178(E), dated the 18th February, 1977, publishing the Cement

(Quality Control) Amendment Order, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, together with a statement giving reasons for the delay in laying the Notification. [Placed in Library. See No. LT-908/77]

**Ministry of Finance (Department of Revenue and Banking) Notifications and related paper**

SHRI P. RAMACHANDRAN: Sir, on behalf of Shri H. M. Patel, I beg to lay on the Table, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 539 (E), dated the 23rd July, 1977, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-909/77]

**Notifications under the Essential Commodities Act, 1955**

SHRI P. RAMACHANDRAN: Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Energy:—

(i) Notification G.S.R. No. 491 (E), dated the 12th September, 1975, together with a statement giving reasons for the delay in laying the Notification.

(ii) Notification G.S.R. No. 529 (E), dated the 18th July, 1977, publishing the Colliery Control (Amendment) Order, 1977.

(iii) Notification G.S.R. No. 530 (E), dated the 18th July, 1977, publishing the Colliery Control (Amendment) Order, 1977. [Placed in Library. See No. LT-911/77 for (i) to (iii)]